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GOVERNMENT OF ARUNACHAL PRADESH DEPARTMENT OF TAX, EXCISE & NARCOTICS ITANAGAR

Notification No. 81/2020-State Tax

The 30th July, 2020

No. GST/23/2017/Vol-II.—In exercise of the powers conferred by section 164 of the Arunachal Pradesh Goods and Services Tax Act, 2017 (07 of 2017), the State Government, on the recommendations of the Council, hereby makes the following rules further to amend the Arunachal PradeshGoods and Services Tax Rules, 2017, namely: -

- (1) These rules may be called the Arunachal Pradesh Goods and Services Tax (Ninth Amendment) Rules, 2020.
 - (2) They shall come into force on the date of their publication in the Official Gazette.
- In the Arunachal Pradesh Goods and Services Tax Rules, 2017, for FORM GST INV-01, the following form shall be substituted, namely:-

"FORM GST INV – 1 (See Rule 48) Format/Schema for e-Invoice

- Note 1 : Cardinality means whether reporting of the item(s) is mandatory or optional as explained below :
 - 0..1: It means that reporting of item is optional and when reported, the same cannot be repeated.
 - 1..1: It means that reporting of item is mandatory but cannot be repeated.
 - 1..n: It means that reporting of item is mandatory and can be repeated more than once.
 - 0..n: It means that reporting of item is optional but can be repeated more than once if reported.

For example, previous invoice reference is optional but if required one can mention many previous invoice references.

Note 2: Field specification Number (Max length: m, n) indicates 'm' places before decimal point and 'n' places after decimal point. For example, Number (Max length: 3,3) will have the format 999.999

Schema (Version 1.1)

Sr. No.	Technical name of the field	Cardi nality (01/ 11/ 0n/ 1n)	Brief Description of the field	Whether Mandat- ory/ Optional	Technical Field Speci- fication	Sample Value of the field	Explanatory Notes
1.	Basic Details	11		Mandatory		79 - 1111	Header for Basic Details
1.0	Version	1.1	Version Number	Mandatory	String (Max. Length:6)	1.1	This is version of the e-invoice schema. It will be used to keep track of version of Invoice specification.

.1	IRN	11	Invoice Reference Number	Mandatory	String (Length:64)	a5c12dca8 0e7433217 ba4013 750f2046f 229	This will be a unique reference number for the invoice. However, the supplier will not be populating this field.
					1 		The registration request may not have this field populated.
	4933						The Invoice Registration Portal (IRP) will generate this IRN and respond to the registration request.
							e-invoice is valid only when it has the IRN. Hence, this is marked as mandatory field.
1.2	Supply_ Type_Code	11	Code for Supply Type	Mandatory	Enumerated List	B2B/B2C/ SEZWP/ SEZWOP/	This will be the code to identify type of supply.
				BA.		EXPWP/ EXPWOP/ DEXP	B2B: Business to Business B2C: Business to Consumer
			. 89		or respli		SEZWP: To SEZ with Payment SEZWOP: To SEZ without
				034.5	· =		Payment
riati arii	nachai Pray	ikajile i			11 - 11 1. L3		EXPWP: Export with Payment
30933	D 58191 DE	-enge Gris					EXPWOP: Export without Payment
Cyre	ricasma fili				3.4 3		DEXP: Deemed Export
1.3	Document_ Type	11	Code for Document:	Mandatory	Enumerated List	INV/CRN/ DBN	Type of Document
	Code		Туре	8 × 1881 × 1			INV for Invoice, CRN for Credit Note,
							DBN for Debit note.
1.4	Document_ Num	11	Document Number	Mandatory	String (Max Length:16)	Sa/1/2019	This is as per relevant rule in CGST/SGST/UTGST Rules
1.5	Document_	11	Document	Mandatory	String	21/07/2019	The date on which the Invoice
	Date		Date		(DD/MM/ YYYY)		was issued. Format "DD/MM/
1.6	Additional_ Currency_ Code	01	Additional Currency Code	Optional	Enumerated List	USD, EUR	The field is for reporting additional currency, if any, in which all invoice amounts can be given, along with INR.
							One such additional currency may be used in the invoice, as
30	n Saniog lei Deglenoch				. 27		per list published under ISO 4217 standard.
	39/9 Å 1/90	al atm		The season of th			List published and updated from time to time at https://
				1-12-1-1			www.icegate.gov.in/Webappl CUR_ENQ
1.7	Reverse_ Charge	01	Reverse Charge	Optional	String (Length:1)	Y	Whether the tax liability payable is under Reverse Charge.
1.8	IGST_App- licability_ des- pite_ Supplier_ and_Reci- pient_loca- ted_in_same		IGST Applicability despite Supplier and Recipient located in same State/UT	Optional	String (Length: 1)	N	To report the scenarios wher the supply is chargeable to IGST despite the fact that the Supplier and Recipient are located within same State/UT

2	Document	01		Optional			Header for Document
2.	Document_ Period_Start_ Date	11	Document Period Start Date	Mandatory	String (DD/MM/ YYYY)	21/07/201	This is the start date of the document period (delivery/invoice period). (This field is mandatory only
2.2	Period_End_ Date	11	Document Period End Date	Mandatory	String (DD/MM/ YYYY)	21/07/2019	this section is selected) This is the end date of the document period (delivery/invoice period). (This field is mandatory only in the content of the document period).
3.	Preceding Document / Contract Reference	01		Optional			this section is selected) Header for Preceding Document / Contract Reference
3.1	Preceding Document Reference	0n		Optional			Sub-header for Preceding Document Reference
3.1.1	Preceding_ Document_ Number	11	Preceding Document Number	Mandatory	String (Max length:16)	Sa/1/2019	This is the reference of original document/invoice to be provided optionally in the case of debit or credit notes. Credit/Debit notes, against invoices can also be referred here.
							(This field is mandatory only if this section is selected)
3.1.2	Preceding_ Document_ Date	11	Date of Preceding Document	Mandatory	String (DD/MM/ YYYY)	21/07/20/19	invoice.
							(This field is mandatory only if this section is selected)
3.1.3	Other_ Reference	01	Other Refe- rence	Optional	String (Maxlength: 20)	KOL01	This field is to provide any additional reference e.g. specific branch, their user ID, their employee ID, sales centre reference etc.
3.2	Receipt / Contract References	0n		Optional			Sub-header for Receipt / Contract References
3.2.1	Receipt_ Advice_ Reference	01	Receipt Advice Reference	Optional	String (Max length:20)	CREDIT30	This reference is kept for user to provide number of their receipt advice to their customer, in lieu of advance.
.2.2	Receipt_ Advice _ Date	01	Date of Receipt Advice	Optional	String (DD/MM/ YYYY)	21/07/2019	Date of issue of receipt advice for advance.
.2.3	Tender_ or_Lot_ Reference	01	Tender or Lot Reference	Optional	String (Max length:20)	TENDERJ AN2020	This reference is kept for mentioning number or details of Lot or Tender, if supplies are made under such Lot or tender.
.2.4	Contract_ Reference	01	Contract Reference	Optional	String (Max length:20)	CONT2307 2019	This reference is kept for mentioning contract number, if supplies are made under any specific Contract

2.5	External_ Reference	01	External Reference	The second second	String (Max length:20)		An additional field for provision of any additional/external reference number for the
2.6	100 000	01	Project Reference	Optional	String (Max length:20)	PJTCODE01	This reference is kept for mentioning project number, if supplies are made under any specific project
.2.7	PO_Ref_ Num	01	PO Reference Number	Optional	String (Max length:16)	Vendor PO /1	This is the reference number of Purchase Order
.2.8	PO_Ref_ Date	01	PO Reference Date	Optional	String (DD/MM/ YYYY)	21/07/2019	This is the date of Purchase Order.
4.	Supplier Information	11		Mandatory	r toka		Header for Supplier Information
4.1	Supplier_ Legal_Name	11	Supplier Legal Name	Mandatory	String (Max. length:100)	XYZ Ltd.	Legal Name, as appearing in PAN of the Supplier
4.2	Supplier_ Trade_Name	01	Trade Name of Supplier	Optional	String (Max length:100)	ABC Traders	A name by which the Supplier is known, i.e. Business Name, other than legal name
4.3	Supplier_ GSTIN	11	GSTIN of Supplier	Mandatory	String (Length:15)	29AADFV 7589C1ZX	GSTIN of the Supplier
4.4	Supplier_ Address1	11	Supplier Address 1	Mandatory	String (Max length:100)	# 1-23-120, Flat No. 3, Nalanda Apartments, MG Road, Vasanth Nagar	Address 1 of the Supplier Building/Flat no., Road/ (Street, Locality etc.)
4.5	Supplier_ Address2	01	Supplier Address 2	Optional	String (Max length:100)	# 1-23-120, Flat No. 3, Nalanda Apartments, MG Road, Vasanth Nagar	Address 2 of the Supplier (Building/Flat no., Road/ Street, Locality etc.), if any
4.6	Supplier_ Place	11	Supplier Place	Mandatory	String (Max length:50)	Bangalore	Location of the Supplier (City/ Town/Village)
4.7	-	11	Supplier State Code	Mandatory	Enumerated List	29	State Code of the Supplier as per GST System List published and updated from time to time at https://www.icegate.gov.in/Webappl.STATE_ENQ
4.	8 Supplier_ Pincode	11	Supplier PIN Code	Mandatory	Number (Length: 6)	560087	PIN Code of the Supplier Locality
4.	9 Supplier_	01	Supplier	Optional	String (Max	999999999	9 Contact number of the Supplie
4.1		01	Supplier e-mail	Optional	String (Max length:100)	supplier@ abc.com	e-mail ID of the Supplier,as pe REGEX (Regular Expressions pattern
	5. Recipient Informatio	11		Mandatory	′		Header for Recipient Information
5.	.1 Recipient_ Legal_Name	11	Recipient Legal Name	Mandatory	String (Max. length:100)		It will be legal name of recipient, as per PAN.
5.	.2 Recipient_ Trade_Name	01	Recipient Trade Name	Optional	String (Max length:100)	1	It will be trade name of recipient, if available.

5.	3 Recipient_ GSTIN	11	GSTIN of Recipient	Mandatory	String (Length:15)	29ABCCR 1832C1ZX URP	available.
1		1 14		Hillyky - ref		*. 61 *15.7%	URP: In case of exports or if supplies are made to unregistered persons
5.4	Place_Of_ Supply_Sta Code	te_ 11	Place of Supply (State Code)	Mandatory	Enumerated List	29, 96	Code/State Code of Place of Supply as per GST System.
							List published and updated from time to time at https://www.icegate.gov.in/Webapp STATE_ENQ
5.5	Recipient_ Address1	11	Recipient Address 1	Mandatory	String (Max length:100)	# 1-23-120 Flat No. 3, Nalanda Apartments MG Road, Vasanth Nagar	(Building/Flat no., Road/ Street, Locality etc.)
5.6	Recipient_ Address2	01	Recipient Address 2	Optional	String (Max length:100)	# 1-23-120, Flat No. 3, Nalanda Apartments, MG Road, Vasanth Nagar	Address 2, if any, of the Recipient (Building/Flat no., Road/ Street, Locality etc.), if any
5.7	Recipient_ Place	11	Recipient Place	Mandatory	String (Max length:100)	0Mysore	Location of the Recipient (City/Town/Village)
5.8	Recipient_ State_Code	11	Recipient State Code	Mandatory	Enumerated List	29	Code/State Code of the Recipient. List published and updated from time to time at https://www.icegate.gov.in/Webappl/STATE_ENQ
5.9	Recipient_ Pincode	01	Recipient PIN Code	Optional	Number (Length: 6)	560002	PIN code of the Recipient locality. In case of export, Pincode need not be mentioned.
10	Country_ Code_of_ Export	01	Country Code of Export	Optional	Enumerated List		Code of country of export as per ISO 3166-1 alpha-2 / Indian Customs EDI system. List published and updated from time to time at https://www.icegate.gov.in/Webappl/COUNTRY_ENQ
	Recipient_ Phone	01	Recipient Phone	Optional	String (Maxlength: 12)	0802223323	Contact number of the Recipient
	Recipient_ email_ID	01	Recipient e-mail ID	Optional	String (Max length:100)	xyz.com	e-mail ID of the Recipient, as per REGEX (Regular Expressions) pattern
- 1	Payee Information	01		Optional	0	I	Header for Payee
.1 1	Payee_Name	01	Payee Name	Optional	String (Maxlength:	4	Name of the person to whom payment is to be made

5.2	Payee_Bank_ Account_ Number	01	Payee Bank Account Number	Optional	String (Max ength:18)	1386850 1747262	Bank Account Number of Payee
3.3	Mode_of_ Payment	01	Mode of Payment	Optional	String (Max length:18)	Direct Transfer	Mode of Payment:Cash/ Credit/Direct Transfer etc.
6.4	Bank _ Branch_ Code	01	Bank Branch Code	Optional	String (Max length:11)	SBIN 9876543	Indian Financial System Code (IFSC) of Payee's Bank Branch
6.5	Payment_ Terms	01	Payment Terms	Optional	String (Max length:100)	Text	Terms of Payment, if any, with the Recipient can be provided.
6.6	Payment_ Instruction	01	Payment Instruction	Optional	String (Max length:100)	Text	nstruction, if any, regarding lpayment can be provided
6.7	Credit_ Transfer_ Terms	01	Credit Transfer Terms	Optional	String (Max length:100)	Text	Terms to specify credit transfer payments
6.8	Direct_ Debit_ Terms	01	Direct Debit Terms	Optional	String (Max length:100)	Text	Terms, if any, to specify a direct debit.
6.9	Credit_ Days	01	Credit Days	Optional	Numeric (Max length:4)	30	Number of days within which payment is due.
7.	Delivery_ Information	01		Optional			Header for Delivery Information
7.1	Ship_To_ Details	01	Ship To Details	Optional	Refer A 1.0		Details of location to which the supply has to be delivered.
7.2	Dispatch_ From_ Details	01	Dispatch From Details	Optional	Refer A 1.1	-	Details of location from where Supply has to be dispatched.
8.	Invoice Item Details	1n		Man datory	-		Header for Invoice Item Details
8.1	Item_List	1n	Item List	Mandatory	Refer A 1.2		Provides information about the goods and services being invoiced.
9.	Document Total	11		Man datory			Header for Document Tota Details
9.1	Document_ Total_ Details	11	Document Total Details	Mandatory	Refer A 1.3		Details of document total including taxes.
10	. Extra	01		Optional			Header for Extra Information
10.1	Tax_Scheme	11	Tax Scheme	Mandatory	String (Max length: 10)	GST	To specify the tax/levy applicable - GST (This field is mandatory only if this section selected)
10.2	2 Remarks	g grift street	Remarks	Optional	String (Max length: 100)	New batch tems submitted	A textual note that gives unstructured information that is relevant to the Invoice as a whole e.g. reasons for any correction or assignment not in case the invoice has been factored etc.

10.	3 Port_Code	01	Port Code	Optional	Enumerated	Alpha	In case of export/supply to ,
		33.2			List	numeric	SEZ port code can be mentio- ned as per Indian Customs ED System (ICES), if applicable an available at the time of reporting e-invoice.
						a governor	Lists published and updated from time to time at below URLs:
			II				EDI Port Codes: https://www.icegate.gov.in/ Webappl/LOCATION_ENQ
						6 3 mis	Non-EDI Port Codes: https://www.icegate.gov.in/ Webappi/ nonlocation_det_all.jsp
10.4	Shipping_ Bill_Number	01	Shipping Bill Number	Optional	String (Max length: 20)	Alpha numeric	In case of export/supply to SEZ, shipping bill number as per Indian Customs EDI System (ICES), can be mentioned, if pplicable and available at the time of reporting e-invoice.
10.5	Shipping_ Bill_Date	01	Shipping Bill Date	Optional	String(DD/M M/YYYY)	03/12/2020	Date of Shipping Bill as per Indian Customs EDI System (ICES)
10.6	Export_ Duty_ Amount	01	Export Duty Amount	Optional	Number (Max Length: 12,2)	1200000.50	Amount of Export Duty in INR, if any, applicable (in case of invoices for export)
10.7	Supplier_ Can_Opt_ Refund	01	Supplier Can Opt Refund	Optional	String (Length: 1)	Y/N	In case of deemed export supplies, this field is for mentioning Refund whether supplier can exercise the option of claiming refund or not.
10.8	ECOM_ GSTIN	01	e-Commerce Operator's GSTIN	Optional	String (Length: 15)	29ABCCR 1832C1CX	GSTIN of e-commerce operator, f supply is made through him/her.
11.	Additional_ Supporting_ Documents	0n		Optional			Header for Additional Supporting Documents
11.1	Additional_ Supporting_ Documents_ URL	01	Additional Supporting Documents URL	Optional	String (Max length: 100)	http://www. xyz.com/abc	This is to enter URL reference of additional supporting documents, if any.
11.2	Additional_ Supporting _ Documents_ base64	01	Additional Supporting Document in base64	Optional	String (Max length: 1000)	Base 64 encoded Document	This is to add any additional document in PDF/Microsoft Word in Base64 encoded format.
-	Additional_ Information	01	Additional Information	Optional	String (Max length: 1000)	Free text, remarks, identifiers, etc.	Any additional information, names, values, data etc. that is specific for the Supplier-Recipient transaction e.g. CIN, trade-specific information, Drug Licence Reg. No., FOB/CIF etc.
	E-way Bill Details	01		Optional			Header for e-way Bill Details

	ransporter ID		Transporter D			99AADFV75 89C1ZO	Registration / Enrolment Number of the transporter
100 100 150 150	Tilbūs ganibs (1) Valstības Cunger Valstības (1)	100					(This field is required if Part-A of E-waybill has to be generated)
2.2	Trans_Mode		Mode of Transportation		Enumerated List	1/2/3/4	Option to be provided based on mode of transport avail- able on e-Way Bill Portal
	velet is early e						 for Road; for Rail; for Air;
	voj erspesije Vel Vojitet di	vi ideol Vijaros					 for Ship (This field is required if Part-B of e-way bill is also to be generated)
2.3	Trans_ Distance	11	Distance of Transportation	Mandatory	Number (Max length : 4)	200	Distance of Transportation
	236 la 755 de	BHL ČI					(This field is mandatory only i this section is selected)
12.4	Transporter _Name	01	Transporter Name	Optional	String (Max length : 100)	Sphurthi Transporters	Name of the Transporter
12.5	Trans_Doc _No.	01	Transport Document Number	Optional	String (Max	As/34/746	Transport Document Number
	olovnike omiso o as 98 galge		rumbo:		ž		(This field is mandatory if mode of Transport is Rail or Air or Ship)
12.6	Trans_Doc Date	01	Transport Document Date	Optional	String(DD/ MM/ YYYY)	21/07/2019	Date of Transport document.
	_Date		Dood ing in a second		n est		(This field is mandatory if mode of Transport is Rail or Air or Ship)
12.7	Vehicle_No.	01	Vehicle Number	Optional	String (Max length: 20)	KA12KA123. 4 or KA12K1234 or KA123456 or KAR1234	Vehicle Registration Number (This field is mandatory if mode of Transport is Road)
12.8	Vehicle_ Type	01	Vehicle Type	Optional	Enumeration	O/R	To mention nature of vehicle O: Over-Dimensional Cargo R: Regular (This field is mandatory if Part-B of e-way bill is also if be generated)
A 1.	0 Ship To Details	01		Optional			Header for Annexure A 1.0:Ship To Details
Sr. No.	Parameter Name	Cardi		Whether optional or mandato	Specification	Sample Valu	e Explanatory Notes
A.1 0.1		11	Ship To Legal Name	Mandatory	String (Max length: 100)	ABC-1 Ltd.	Legal Name of the entity to whom the supplies are shipped to. (This field is mandatory on this section is selected)
A. 0.2		0	Ship To Trade Name	Optional	String (Max length: 100)	XYZ-1	Trade Name of the entity to whom the supplies are shipped to.
A. 0.3		0	Ship To GSTIN	Optional	String (Max (Length:15)	36AABCT22 23L1ZF	GSTIN of the entity to who the supplies are shipped t
A.*		1	Ship To Address1	Mandatory	String (Max ength: 100)	Flat No. 2, Priya Tower Omega Roa Srinivasa Nagar	

A. 0.	Address2	0	1 Ship To Address2	Optional	String (Max length: 100)	Flat No. 2, Priya Towers Omega Road Srinivasa Nagar.	
A. 0.6		11	Ship To Place	Mandatory	String (Max length: 100)	Bangalore	Place (City/Town/Village) of entity to whom the suppli are shipped to.
						Santa min alles	(This field is mandatory only this section is selected)
A.1 0.7	The state of the s	11	Ship To Pincode	Mandatory	Number(Max length: 6)	560001	PIN code of the location to which the supplies are shipped to.
A.1							(This field is mandatory only this section is selected)
0.8		11	Ship To State Code/	Mandatory State	Enumerated List	29	Code/State Code (as per GS System) to which the supplie are shipped to. List published and updated from time to time at https://www.icegate.gov.in/Webapp STATE_ENQ
							(This field is mandatory only this section is selected)
A 1.1	Dispatch From Details	01		Optional			Header for Annexure A 1.1:Dispatch From Details
Sr. No.	Parameter Name	Cardi nality	Description	Whether Mandatory Optional	Field Specification	Sample Value	Explanatory Notes
A.1. 1.1.	Dispatch From_Name	11	Dispatch From Name	Mandatory	String (Max length:100)	XYZ-2	Name of the entity from which goods are dispatched.
	a ti						(This field is mandatory only if this section is selected)
A.1. 1.2	Dispatch From_ Address1	11	Dispatch From Address1	Mandatory	String (Max length: 100)	Building No. 4/2, Flat No. 3 Kakatiya Apartments, Vasanth Nagar	Address 1 of the entity from which goods are dispatched.
							(This field is mandatory only if this section is selected)
A.1. 1.3	Dispatch From_ Address2	01	Dispatch From Address2	Optional	String (Max length: 100)		Address 2 of the entity from which goods are dispatched.
.1.	Dispatch From_ Place	11	Dispatch From Place		String (Max length: 100)		Place (City/Town/Village) of the entity from which goods are dispatched.
			(1)				(This field is mandatory only if this section is selected)
.1	Dispatch From_	11	Dispatch From		Enumerated List	29	Code/State Code of the entity
	State_Code		State Code		8		(as per GST System), from which goods are dispatched.
		to the same of the					List published and updated from time to time at https://www.icegate.gov.in/Webappl/STATE_ENQ
							This field is mandatory only if his section is selected)
6	Dispatch From_ Pincode		Dispatch I From Pincode		Number Number (Length: 6)	f	Pincode of the locality of entity rom where goods are dispatched. This field is mandatory only if

A 1.2	Item Details	1n		Mandatory		144	Header for Annexure -A 1.2 : Item Details
Sr. No.	Parameter Name	Cardi nality	Description	Whether Mandatory/ Optional	Fleld Specification	Sample Value	Explanatory Notes
1	2	3	4	5	6	7	8
A.1.2.	SI_No.	11	Serial Number	Mandatory	String (Max length : 6)	1,2,3	Serial number of the item
A.1.2. 2	Item_ Description	01	Item Description	Optional	String (Max length: 300)	Mobile	Description of the item
A.1.2. 3	ls_Service	11	Service	Mandatory	String (Length: 1)	Y/N	Specify whether supply is service or not.
A.1.2. 4	HSN_Code	11	HSN Code	Mandatory	String (Max length: 8)	1122	To enter applicable HSN / SAC Code of Goods / Service
A.1.2. 5	Batch Details	01		Optional	Refer A 1.4		Some manufacturers may mention batch details (in Section A 1.4)
A.1.2. 6	Barcode	01	Barcode	Optional	String (Max length: 30)	b123	Barcode, if any, of the item.
A.1.2. 7	Quantity	01	Quantity	Optional	Number (Max length : 10,3)	10	The quantity of items to be mentioned in the invoice. This is mandatory only in
110	Free Ohi	01	Free Quantity	Optional	Number (Max	99	case of goods. Quantity of item(s), if any, given
A.1.2. 8	Free_Qty	01	Free Quantity		length: 10,3)		free of charge (FOC)
A.1.2. 9	Unit_Of_ Measure- ment	01	Unit of Measurement	Optional	String (Max length: 8)	Box	The Unit of Measurement (UOM), if any, applicable on invoiced goods.
A.1.2.	Item_Price	11	Item Price	Mandatory	Number (Max length: 12,3)	500.5	Price per unit item.
A.1.2. 11	Gross_ Amount	11	Gross Amount	Mandatory	Number (Max length : 12,2)	5000	The gross price of an item (cos multiplied by quantity -rounded off to 2 decimal), exclusive of taxes.
A.1.2. 12	Item_ Discount_ Amount	01	Item Discount Amount	Optional	Number (Max length: 12,2)	10.25	Discount amount, if any, for the item.
1A.1.2 13		01	Pre-Tax Value	Optional	Number (Max length: 12,2)	99.00	If pre-tax value is different from taxable value, mention the pre-tax value and taxable values separately. In some cases, the pre-tax value may be different from taxable value. For example, where old goods are exchanged for new ones (e.g. new phone supplied for I
	pps://www.it/ prosession but yeolikmetro kaosassion						INR 20,000 along with exchange of old phone, then pre tax value would be INR 20,000 and taxable value would be INF 24,000, assuming exchange value of old phone is 4,000. Another example is in the case of real estate where pre-tax value may be different from taxable value.
A.1.2 14	. Item_Taxabl _Value	le 11	Item Taxable Value	Mandatory	Number (Max length : 12,2)	5000	This is the value on which tax is computed. Value cannot be negative.
A.1.2 15	. GST_Rate	11	GST Rate	Mandatory	Number (Max length: 3,3)	5	The GST rate, represented as percentage that applies to the invoiced item. It will be IGST rate or sum of CGST & SGST Rates.
A.1.2 16	. IGST_Amt	01	IGSTAmount	Optional	Number (Max length: 12,2)	999.45	Amount of IGST payable per item (rounded off to 2 decimals If IGST is reported, then CGST & SGST/UTGST will be blank. For taxable supplies, either IGST or CGST &SGST/UTGST should be reported.

1	2	3	4	5	6	7	021 11
A.1.: 17	2. CGST_Am	nt 01	CGST Amoun	t Optional	Number (Max Length: 12,2)	650.00	
						- 100	If CGST is reported, then SGST/UTGST has to be reported and IGST will be blank.
A.1.2 18	2. SGST_UT GST Amt	01	SGST/UTGST Amount	Optional	Number (Max length: 12,2)	650.00	Amount of SGST/UTGST payable per item (rounded of to 2 decimals). If SGST/UTGST is reported, then CGST must be reported and IGST will be blank.
A1.2.	Comp_Ces _Rate_Ad_ valorem		Compensation Cess Rate, Ad_Valorem	Optional	Number (Max length:3,3)	2.5%	Ad valorem Rate of GST Compensation Cess, applicable, if any
A1.2. 20	Comp_Ces: _Amt_ Ad_ Valorem		Compensation Cess Amount, Ad Valorem	Optional	Number (Max length: 12,2)	56.00	GST Compensation Cess amount, ad valorem (rounded off to 2 decimals) (based on value of the item)
A1.2. 21	Comp_Cess _Amt_Non_ Ad_Valoren		Compensation Cess Amount, Non ad valorem	Optional	Number (Max length:12,2)	23.00	GST Compensation Cess amount, computed on the basis other than value of item (i.e. specific cess amount computed based on quantity, number etc.)
A1.2. 22	State_Cess Rate_ad_ valorem	01	State Cess Rate Ad Valorem	Optional	Number (Max length: 3,3)	1.5 %	Ad valorem Rate of State/UT Cess, applicable, if any.
A1.2. 23	State_Cess_ Amt_Ad_ Valorem	01	State Cess Amount, ad valorem	Optional	Number (Max length : 12,2)	43.00	State/UT Cess amount, ad valorem (based on value of the item)
A1.2. 24	State_Cess_ Amt-Non, Ad_Valorem Amt_Non_		State Cess Amount, non ad valorem	Optional	Number (Max length : 12,2)	12.00	State/UT Cess amount, computed on the basis other than value of item (i.e. specific cess amount computed based on quantity, number etc.)
A.1.2. 25	Other_ Charges_ Item_Level	01	Other Charges (item level)	Optional	Number (Max length: 12,2)	874.95	Any other charges applicable at item level.
							These may not be part of taxable value, e.g. in case of pure agent reimbursement.
A.1.2. 6	Purchase_ Order_Line_ Reference	01	Purchase Order Line Reference	Optional	String (Max length: 50)	746/ABC/01	Reference of Purchase Order Line
.1.2.	Item_Total_ Amt	11	Item Total Amount	Mandatory	Number (Max length: 12,2)	5000	The item total value that includes all taxes, cesses, as well as other charges. However, this value excludes discount, if any.
.1.2.	Origin_ Country_ Code	01	Code of Country of Origin	Optional	Enumerated List	DZ	This is to specify country of origin of the item, e.g. mobile phone sold in India could be manufactured in other country;
							Code of country of export as per ISO 3166-1 alpha-2 / Indian Customs EDI system (ICES). List published and updated from time to time at https://www.icegate.gov.in/Webappl/COUNTRY_ENQ
1.2.	Unique_ Serial_ Number	01	Unique Serial Number	Optional	String (Max length: 20)	553	Serial number, in case of each item having a unique number.
1.2.	Product_ Attribute_ Details	0n	Optional	Refe	A 1.5		Attribute details of product

1.3	Document Total Details	11		Mandatory			Header for Annexure -A 1.3 : Document Total Details
Sr. No.	Parameter Name	Cardi nality	Description	Whether Mandatory/ Optional	Fleld Specification	Sample Value	Explanatory Notes
1	2	3	4	5	6	7	8
٠ ٨.1.3.		11	Total Taxable Value	Mandatory	Number (Max length: 14,2)	768439.35	This is the sum of the taxable values of all the items in the document.
A.1.3. 2	IGST_Amt _Total	01	Total IGST Amount	Optional	Number (Max length : 14,2)	265.50	Total IGST amount for the invoice. Appropriate taxes based on rule will be applicable.
	TO IN STEA THE LANGUAGES						For example, either of CGST & SGST/UTGST or IGST will be mandatory. As this is conditional mandatory, it is marked
	us) in terminal um mornios kai						as 'optional'
A.1.3 3	. CGST_Am _Total	01	Total CGST Amount	Optional	Number (Max length: 14,2)	65.45	Total CGST amount for the invoice. Appropriate taxes based on rule will be applicable. For example, either of CGST & SGST/UTGST or IGST will be
	ug no besald i						mandatory. As this is conditional manda- tory, it is marked as 'optional'
A.1.3	SGST_UT GST_Amt	01	Total SGST/ UTGST	Optional	Number (Max length : 14,2)	65.45	the invoice.
	_Total		Amount				Appropriate taxes based on rule will be applicable. For example, either of CGST & SGST/UTGST or tGST will be mandatory.
	Tricons seri Sizes edi (Lei) dell'o						As it is conditional mandatory, it is marked as 'optional'
A.1.	3. Comp_Cess _Amt_Total	01	Total Compensation Cess Amount	Optional	Number (Max length : 14,2)	24.95	Total GST Compensation Cess amount for the invoice (ad valorem as well as non-ad valorem)
A.1. 6	3. State_Cess _Amt_Total	01	Total State Cess Amount	Optional	Number (Max length : 14,2)	5.45	Total State cess amount for the invoice (ad valorem as well as non-ad valorem)
A.1.	3. Discount_ Amt_Invoice _Level	01	Invoice Level Discount Amount	Optional	Number (Max length: 14,2)	100.00	This is Discount Amount, if any applicable on total invoice value
A.1. 8		01	Other Charges (Invoice Level		Number (Max length : 14,2)	200.00	This is Other charges, if any, applicable on total invoice value
A.1.	.3. Round_Off _Amount	01	Round Off Amount	Optional	Number(Max I ength: 2,2)	31.21	This is round off amount of total invoice value
A.1 10	.3. Total_Invoic _Value_INR		Total Invoice Value in INR	Mandatory	Number (Max length: 14,2)	745249678.50	The total value of invoice including taxes/GST and rounded to two decimals maximum.
A.1	.3. Total_Invoid _Value _FCNR	e 01	Total Invoice Value in FCNR	Optional	Number (Max length: 14,2)	\$5729.6	The total value of invoice in Additional Currency
A.1 12	.3. Paid_Amou	nt 01	Paid Amount	Optional length:14,2	Number (Max	8463.50	The amount, if any, which has been paid in advance. It must be rounded to maximum
320	16 2 HS 12/101 - 13/1	ON IN		a La v	.	/	2 decimals.
A.1 13	.3. Amount _Due_	01	Amount Due	Optional	Number (Max I length:14,2)	98789.50	The outstanding amount due for payment. It must be rounded to maximum 2 decimals.

A 1.4	Batch Details	01		Optional			Header for Annexure -A 1.4 : Batch Details
Sr. No.	Parameter Name	Cardi nality		Whether Mandatory Optional	FleId Specification	Sample Value	Explanatory Notes
A.1.4 1	. Batch_ Number	11	Batch Number	Mandatory Number	String (Max Length: 20)	673927	Certain set of manufacturers may mention batch number details. (This field is manda- tory only if this section is selected)
A.1.4. 2	Batch_ Expiry_ Date	01	Batch Expiry Date	Optional	String (DD/MM/YYYY)	21/11/2019	Expiry Date of the Batch, if any
A.1.4. 3	Warranty _Date	01	Warranty Date	Optional	String DD/MM/YYYY)	21/11/2019	Warranty date for the Item, if any.
1.5	Attribute Details of Item	0n		Optional			Header for Annexure -A 1.5 : Batch Details of Item
Sr. No.	Parameter Name	Cardi nality	Description	Whether Mandatory/ Optional	Fleid Specification	Sample Value	Explanatory Notes
1.5	Attribute Name	01	Attribute Name	Optional	String (Max Length: 100)	Colour	Attribute Name of the item.
.1.5.	Attribute _Value	01	Attribute Value	Optional	String (Max Length: 100)	Red, green, etc.	Attribute Value of item.".

Kanki Darang Commissioner State Tax, Government of Arunachal Pradesh, Itanagar.

Note: The principal rules were published in the Gazette of Arunachal Pradesh, Extraordinary, No. 281, Vol. XXIV, Naharlagun, Monday, August 7, 2017 (APGST Rules, 2017), dated the 19th July, 2017, published *vide* file No. GST/23/2017, dated the 19th June, 2017 and last amended *vide* notification No. 78/2020 - State Tax, dated the 1st July, 2020, published *vide* file No. GST/23/2017/Vol-II, dated the 1st July, 2020.